

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 595 OF 2018**

IN THE MATTER OF:

B. Raghupathy

.....PETITIONER

VERSUS

Union of India & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 09.12.2025)

B. Raghupathy

.....PETITIONER

VERSUS

1. UNION OF INDIA

Indira Paryavaran Bhawan Jorbagh, New Delhi-110003

Through the Ministry of Environment, Forests and Climate Change

Represented by the Secretary

RESPONDENT NO. 1

2. KARNATAKA STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY

Ambedkar Veedhi, Bengaluru, Karnataka-560001

Through the Member Secretary

RESPONDENT NO. 2

3. BANGALORE DEVELOPMENT AUTHORITY (BDA)

T. Chowdaiah Road, Kumara Park West, Bangalore-560020

Represented by Commissioner

RESPONDENT NO. 3

4. GREATER BENGALURU AUTHORITY

Hudson Circle, Bengaluru, Karnataka 560002

Represented by its Commissioner

RESPONDENT NO. 4

5. STATE OF KARNATAKA

Vidhan Soudha, Bangalore-560001

Represented by its Chief Secretary

RESPONDENT NO. 5

6. KARNATAKA STATE POLLUTION CONTROL BOARD (KSPCB)

Parisara Bhavan, 49, 4th & 5th Floor, Church Street, Bangalore-56001

Represented by its Chairman

RESPONDENT NO. 6

7. KARNATAKA STATE FIRE & EMERGENCY SERVICES No.1,

Annaswamy Mudhaliar Road, Bangalore-560042

Represented by its Director of Fire Services

RESPONDENT NO. 7

8. BANGALORE ELECTRICITY SUPPLY COMPANY (BESCOM)

Corporate Office, K.R. Circle, Bangalore-560001,

Through its Managing Director

RESPONDENT NO. 8

9. BANGALORE WATER SUPPLY AND SEWERAGE BOARD (BWSSB)

Cauvery Bhavan, K.G. Road, Bangalore-560009

Represented by its Chairman

RESPONDENT NO. 9

10. CENTRAL GROUND WATER AUTHORITY (CGWA)

30, Sector 5, RK Puram, New Delhi, Delhi 11066

Represented by its Chairman

RESPONDENT NO. 10

11. SRI. K.S. SATISH

S/o Late L. Srinivasa Reddy Aged about 48 years Residing at No. 45,

Kasavanahalli, Bellandur Post, Bangalore-560035

RESPONDENT NO. 11

12. M/S. NEW ARK PROJECT A

Registered Partnership Firm

Through its Partner Sri. K.S. Jagdish Reddy

(Since dead and represented by another partner, who is also the son of the deceased.)

Represented by its Partner Mr. Nishanth Reddy. J (vide order dated 02.07.2025)

Son of Late K.S. Jagdish Reddy Aged major Residing at No.45,

Kasavanahalli, Bellandur Post, Bengaluru-560035

Also at:

Having office at New Ark Apartments at Sy No. 76/2,

Kasavanahalli Main Road, Bellandur Post, Near Karnataka Bank

(Next to "PLAY") Bengaluru – 560035

RESPONDENT NO. 12